

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K-13033/01/2015-US.I
Government of India
Ministry of Law and Justice
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 26th September, 2016.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer Shri Justice Songkhupchung Serto, Additional Judge of the Manipur High Court, as an Additional Judge of the Gauhati High Court and to direct him to assume charge of his office in the Gauhati High Court on or before 10th October, 2016.

mvp
26/9/16

(Rajinder Kashyap)

Joint Secretary to the Government of India
Tele: 2338 3037

To

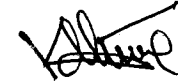
The Manager,
Government of India Press,
FARIDABAD

No. K. 13033/01/2015-US.I

Dated 26.09.2016

Copy to:-

1. Shri Justice Songkhupchung Serto, Additional Judge, Manipur High Court, Imphel.
2. The Secretary to the Governor of Manipur, Imphal.
3. The Secretary to the Chief Minister of Manipur, Imphal.
4. The Secretary to the Chief Justice, Manipur High Court, Imphal.
5. The Chief Secretary, Government of Manipur, Imphal.
6. The Registrar General, Manipur High Court, Imphal.
7. The Accountant General, Manipur, Imphal.
8. The Secretary to Governor of Assam, Guwahati.
9. The Secretary to Governor of Arunachal Pradesh, Itanagar.
10. The Secretary to Governor of Mizoram, Aizawl.
11. The Secretary to Governor of Nagaland, Kohima.
12. The Secretary to Chief Minister of Assam, Guwahati.
13. The Secretary to Chief Minister of Arunachal Pradesh, Itanagar.
14. The Secretary to Chief Minister of Mizoram, Aizawl.
15. The Secretary to Chief Minister of Nagaland, Kohima.
16. The Secretary to the Chief Justice, Gauhati High Court, Guwahati.
17. The Chief Secretary, Government of Assam, Guwahati.
18. The Chief Secretary, Government of Arunachal Pradesh, Itanagar.
19. The Chief Secretary, Government of Mizoram, Aizawl.
20. The Chief Secretary, Government of Nagaland, Kohima.
21. The Registrar General, Gauhati High Court, Guwahati.
22. The President's Secretariat, (CA.II Section), New Delhi
23. PS to Principal Secretary to the Prime Minister, New Delhi.
24. Additional Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
25. PS to ML&J/PSO to Secretary (Justice)/DS(ANS)/US.I/ S.O.(Desk).
26. Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.



(K.C. Thang)

Under Secretary to the Government of India
Tele: 2338 2978